

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 332 of 2013

Dated : 9th May , 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Lanco Kondapalli Power Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Ms. Prerna Priyadarshini**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2 to R.7
Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC**

ORDER

Mr. Narasimha, the learned Senior Counsel for the Appellant is filing Written Notes today after serving copy on the other side.

Post the matter for further hearing on **11.07.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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